

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.202/252/HDB/2017
NAME OF THE COMPANY	Aakarshan Intex (India)Private Limited
NAME OF THE PETITIONER(S)	Aakarshan Intex (India)Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.R. PRADYUMNA	Director	kpkollegal@gmail.com	K.R. Pradyumna

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.K.R.Pradyumna Learned Director of the Applicant Company, the Director of the company sought for additional time to file report with ROC

Post the case on 06th march 2018 for final hearing.

Member (T)

Member (J)